

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 86 of 2014, 302 of 2013, 26 of 2013, 49 of 2013,
233 of 2013, 102 of 2014 & 144 of 2014

Dated : 13th July, 2015

In the matter of:

Appeal No. 86 of 2014

**Chhattisgarh State Power Distribution
Co. Ltd.**

.... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

....Respondent(s)

Counsel for the Appellant (s) : None

Counsel for the Respondent (s) : Mr. Hemant Singh

Appeal Nos. 302 of 2013, 26 of 2013 & 49 of 2013

**State Load Despatch Center,
Karnataka**

.... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & ors .**

....Respondent(s)

Counsel for the Appellant (s) : None

Counsel for the Respondent (s) : None

Appeal No. 233 of 2013

**Powergrid Corporation of India
Ltd. & Ors.**

.... Appellant(s)

Versus

**Chhattisgarh State Electricity Regulatory
Commission & Anr.**

....Respondent(s)

Counsel for the Appellant (s) : None
Counsel for the Respondent (s) : None

Appeal No. 102 of 2014

**Tamil Nadu Generation & Distribution
Corporation Ltd.**

.... Appellant(s)

**Versus
Central Electricity Regulatory
Commission & Ors.**

....Respondent(s)

Counsel for the Appellant (s) : None
Counsel for the Respondent (s) : None

Appeal No. 144 of 2014

State Load Desptach Center, Karnataka

.... Appellant(s)

**Versus
Central Electricity Regulatory
Commission & Ors.**

....Respondent(s)

Counsel for the Appellant (s) : None
Counsel for the Respondent (s) : None

ORDER

Bench is not assembled today.

Batch of Appeals is posted for **28th August, 2015.**

Court Master

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